

Contested Commercial Cases disposed during the Month: January, 2024

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Title Suit/5/2022	Title Suit/5/2022	21-04-2022	Pahari Ghosh Vs Woodlands Multispeciality Hospital Ltd.	Sanjay Mukherjee	-	08-01-2024	627	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Title Suit/5/2023	Title Suit/5/2023	25-04-2023	Amrita Jhunjhunwala Khaitan Vs M/S. Pranaj Merchants Private Limited	Mobina Ali	-	10-01-2024	260	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)/1/2023	Misc. Arb (Com)/1/2023	16-10-2023	SEPC Limited (formerly known as Shriram EPC Ltd) Vs Hindustan Copper Ltd.	Shalini Dey	-	11-01-2024	87	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)/19/2020	TS (Com)/19/2020	22-12-2020	Dipankar Saha Vs Indus Towers Ltd.	Manabendra Saha Ray	-	25-01-2024	1129	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)/61/2023	Misc. Arb (Com)/61/2023	06-02-2023	M/s. Shree Steel Enterprises, Howrah Vs Union of India	Lipika Nath	-	29-01-2024	357	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
6	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)/26/2021	Misc. Arb (Com)/26/2021	11-11-2021	Chloride Power Systems and Solutions Limited Vs West Bengal Renewable Energy Development Agency	Sayantani Das	-	30-01-2024	810	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Misc. Arbit. Case	17 of 2023	03-10-2023	BGM M RPL JMCT (JV) Vs Eastern Coalfields Limited	Chiranjit Roy V/s	9547084350 V/S	04-01-2024 (Contested)	93 days	No	Reject On Contested	No	No	Reject On Contested	No	No
8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Misc. Arbit. Case	23 of 2023	15-12-2023	Pxaxair India Private Limited Vs Steel Authority of India Limited	Shantanshu Panda V/s Biswadev Chattopadhyay	-	09-01-2024 (Contested)	25 days	No	Rejected as not maintainable.	No	No	Rejected as not maintainable.	No	No

9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Arbitration Exe.	08 of 2021	02-07-2021	India Power Corporation Limited Vs Eastern Coalfields Limited	Ayan Ranjan Mukherjee V/S Pijush Kanti Das	9832209145 V/S 9434849514	24-01-2024 (Contested)	936 days	No	Disposed of	No	No	Disposed of	No	No
10	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Misc. Arbit. Case	12 of 2020	05-12-2020	The State of West Bengal Vs Neo Built Corporation	Sisir Kumar Mukherjee V/s Sabyasachi Sen	6295805181 V/s	30-01-2024 (Contested)	1151 days	No	Reject On Contested	No	No	Reject On Contested	No	No
11	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Case 75/2023	75/2023	03-10-2023	Smt. Debjani Ghosh and 1 Anr. Vs M/s Newlook Enterprise and 1 Anr.	Smt. Ananya Ghosh	9830541213	05-01-2024	94 Days	No	Contested	Transfer due to lack of Jurisdiction	No	Contested	Transfer due to lack of Jurisdiction	-
12	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Case 67/2023	67/2023	14-09-2023	Harji Engineering Works Private Limited Vs Bharat Heavy Electricals Limited (BHEL) and Other	Mr. Rahul Kumar Singh	7500125311	06-01-2024	114 Days	No	Contested	Transfer due to lack of Jurisdiction	No	Contested	Transfer due to lack of Jurisdiction	-
13	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Case 60/2023	60/2023	19-08-2023	Leena Taneja and 1 Anr Vs M/s Fitwell Hosiery Corporation and 7 Others	Sumit Biswas	9890352151	19-01-2024	153 Days	No	Contested	Not yet filed	No	Contested	Not yet filed	-
14	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Money Suit 17/2021	17/2021	21-09-2021	Sanjay Langal Vs Thomas Cook (India) Ltd.and Others	Sarbani Datta	6258910258	19-01-2024	850 Days	No	Contested	Not yet filed	No	Contested	Not yet filed	-
15	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Case 51/2023	51/2023	21-06-2023	Md. Afridi Vs Apake Commercial Private Limited	Arijit Karmakar	7009002135	24-01-2024	217 Days	No	Contested	Not yet filed	No	Contested	Not yet filed	-
16	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Case 72/2023	72/2023	26-09-2023	Kreamz Confectionery Pvt. Ltd. Vs Sutapa Saha and 10 Others	Sandip Agarwal	7535451251	25-01-2024	121 Days	No	Contested	Not yet filed	No	Contested	Not yet filed	-
17	Commercial Court at Siliguri	Darjeeling, jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1					Nil										
Total Number of cases Disposed during the Month: 18																		